

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 19.02.2019 at 10.30 A.M.

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/172/2019  
NAME OF THE PETITIONER(S) : SAJAN THOMAS & 3 OTHERS  
NAME OF THE RESPONDENTS : PARAGON POLYMER PRODUCTS PVT LTD  
UNDER SECTION : 241-242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	ARVINDH PANDIAN, Sr Adv for Amritha Bhargava Akhil Suresh Jeeva Asher Sojan	Sr. Adv. for Petitioner	
2.	R. Shankaranarayan Thirugambak Kannan	Sr. Adv. for R 2-b	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is present. Both the sides sought for adjournment for making submissions in relation to the grant of interim reliefs. In view of it, the order dated 08.02.2019 stands extended till next date of hearing. Put up on 26.02.2019 at 10.30 A.M.

Sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)